

**SC No. 53699/16
State vs. Deepak
FIR No. 650/13
PS Mangol Puri**

30th June, 2020

Ld. P.O. is on leave today.

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 05.05.2020 was ordered to be listed for today i.e.

30.06.2020.

In terms of Hon'ble High Court Order No. 17/DHC/20 dated 14.06.2020 only urgent matters (except where evidence is to be recorded) are to be taken up through Video Conferencing mode.

As per directions of Id. P.O., case is adjourned for the purpose fixed for

01.09.2020.

The order sheet be uploaded on the Court website by the computer branch.

(Reader)
in the Court of
Sh. Bhupinder Singh
ASJ-01/NW
Rohini/Delhi
30.06.2020

**SC No. 914/19
State vs. Dheeraj
FIR No. 495/19
PS Mangol Puri**

30th June, 2020

Ld. P.O. is on leave today.

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 05.05.2020 was ordered to be listed for today i.e.

30.06.2020.

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(Reader)
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ASJ-01/NW
Rohini/Delhi
30.06.2020

**SC No. 53283/16/16
State vs. Ranu Gupta
FIR No. 518/16
PS Mangol Puri**

30th June, 2020

Ld. P.O. is on leave today.

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 05.05.2020 was ordered to be listed for today i.e.

30.06.2020.

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(Reader)
in the Court of
Sh. Bhupinder Singh
ASJ-01/NW
Rohini/Delhi
30.06.2020

SC No. 53577/16
State vs. Akhilesh Kumar
FIR No. 430/16
PS Maurya Enclave

30th June, 2020

Ld. P.O. is on leave today.

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 05.05.2020 was ordered to be listed for today i.e.

30.06.2020.

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(Reader)
in the Court of
Sh. Bhupinder Singh
ASJ-01/NW
Rohini/Delhi
30.06.2020

SC No. 52712/16
State vs. Suresh Chander Mohanty
FIR No. 1550/15
PS Mangol Puri

30th June, 2020

Ld. P.O. is on leave today.

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 05.05.2020 was ordered to be listed for today i.e.

30.06.2020.

In terms of Hon'ble High Court Order No. 17/DHC/20 dated 14.06.2020 only urgent matters (except where evidence is to be recorded) are to be taken up through Video Conferencing mode.

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